

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No. 190 of 1997

MONDAY, THIS THE 7TH DAY OF APRIL, 1997.

CORAM :

HON'BLE MR A V HARIDASAN, VICE CHAIRMAN
HON'BLE MR P V VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

1. PK Sudhakaran
Chief Travelling Ticket Inspector
Southern Railway
Trichur Railway Station
(Residing at :
Chaitram
Post Thikkodi
Kozhikode District
2. K Pavithran
Chief Travelling Ticket Inspector
Southern Railway
Ernakulam Junction
(Residing at :
Jaya Nivas
Pudiakavu
MLA Road, Opposite Alingamana
Udayamperoor Post
Ernakulam

.. Applicants

By Advocate Mr TCG Swamy
Vs

1. Union of India through
the General Manager
Southern Railway
Park Town P.O.
Madras - 3
2. The Divisional Railway Manager
Southern Railway
Trivandrum Division
Trivandrum - 14
3. The Senior Divisional Commercial Manager
Southern Railway
Trivandrum Division
Trivandrum - 14

.. Respondents

By Advocate Smt Sumathi Dandapani

The application having been heard on 7.4.1997, the
Tribunal on the same day delivered the following :

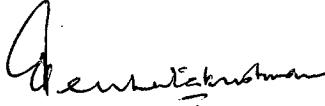
O R D E R

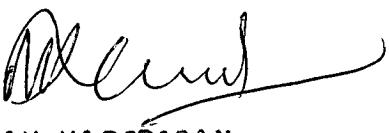
HON'BLE MR A V HARIDASAN, VICE CHAIRMAN :

Applicants wish to withdraw the application with liberty
to take up the matter with the Department.

Application is closed as withdrawn. No costs.

Dated, 7th April, 1997.


PV VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


AV HARIDASAN
VICE CHAIRMAN